IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 2816 of 2010

Jagdhari Chamar ..... … Petitioner
Versus
The State of Jharkhand & Ors. …. … Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Deepankar Roy, Advocate
For the State : Ms. Jyoti Nayan, A.C to G.P.V

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

10/ 05.04.2021. It appears that there is title suit between the parties being Title Suit No.45 of 2006, in spite of that present writ petition has been filed.

As jointly prayed for, list this case on 26.04.2021. Before that date, the parties should inform the Court regarding outcome of the Title Suit No.45 of 2006.

(Rajesh Kumar, J.)

Ravi/Kamlesh